

manent and temporary, employed in Railway Engineering Workshop, Arakkonam since January, 1984; and

(b) the time by which the services of the

temporary employees will be regularised?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a)

Strength of staff on	Permanent	Temporary
1.1.1984	1977	408
1.1.1985	1918	418
1.1.1986	1921	379
1.1.1987	2145	128

(b) All the temporary employees are regular employees working against regular posts.

RAMABEN RAMJIBHAI MAVANI:  
SHRI U. H. PATEL:

**Conversion of Porbander-Junagarh Railway Line**

2936. SHRI MOHANBHAI PATEL: Will the Minister of RAILWAYS be pleased to state:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the survey for conversion of Porbander-Junagarh railway line has been completed;

(a) the number of trees planted during the current year in Gujarat and other parts of the country;

(b) if so, the details thereof; and

(b) the survival rate at present;

(c) when the work on this project is likely to start?

(c) whether eucalyptus trees are planted under afforestation programme;

(d) if so, the details thereof; and

(e) the details of criticism raised against the eucalyptus plantation?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) B.G. line exists between Porbandar and Wansjaliya. Survey for Wansjaliya-Jetalsar MG line into BG has not been approved. Jetalsar-Junagarh section is a part of Rajkot-Veraval MG line. Survey for conversion of Rajkot-Veraval MG line into BG has been taken up to determine its financial implication.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) A statement is given below.

(b) No systematic or scientific evaluation regarding survival rate/percentage in tree plantations raised under the afforestation programme has been carried out.

(c) and (d). Yes, Sir. Eucalyptus is one of the several tree species planted under the afforestation programme. However, the information about the extent of area

**Afforestation Programme**

2937. SHRIMATI PATEL

planted under different species, including eucalyptus, is not maintained.

(e) The main criticism against planting of eucalyptus is that it consumes more sub soil water thereby lowering the water table; it does not permit any under growth and thus depletes the soil fertility. The criticism

is not based on any conclusive scientific data. However, instructions have been issued to all the States that mono-cultures of eucalyptus, particularly in areas occupied by tribal population, should be given up and an appropriate mix of several species suitable to local conditions should be raised.

#### STATEMENT

*The Number of Trees Planted up to September, 1987/Targetted to be Pianted During 1987-88*

S. No.	State/U.T.	Target No. of Seedlings in lakhs	Achievement upto Sept., 87. No. of Seedlings in lakhs
1	2	3	4
1.	Andhra Pradesh	3000.0	1,848.17
2.	Assam	500.0	450.55
3.	Bihar	3500.0	2,281.00
4.	Gujarat	3000.0	1,543.98
5.	Haryana	725.0	271.85
6.	Himachal Pradesh	700.0	362.94
7.	Jammu & Kashmir	405.0	107.30
8.	Karnataka	2500.0	2,276.29
9.	Kerala	1700.0	1,028.11
10.	Madhya Pradesh	4000.0	3,997.54
11.	Maharashtra	2600.0	1,997.14
12.	Manipur	170.0	165.35
13.	Meghalaya	150.0	203.75
14.	Nagaland	200.0	N.R.
15.	Orissa	2600.0	1,639.13
16.	Punjab	535.0	275.54
17.	Rajasthan	1500.0	765.00
18.	Sikkim	120.0	129.83
19.	Tamil Nadu	2400.0	83.41

1	2	3	4
20.	Tripura	260.0	260.00
21.	Uttar Pradesh	5000.0	2,631.10
22.	West Bengal	1400 0	1,330.00
23.	A & N Island	100.0	64.75
24.	Arunachal Pradesh	125.0	20.77
25.	Chandigarh	3.4	2.95
26	D&N Haveli	4.0	30.50
27	Delhi	40.0	14.80
28	Goa Daman & Diu	100.0	73.16
29	Lakshdeep	0.2	0 19
30	Mizoram	725.0	277.50
31	Pondicherry	10.60*	0.41
Total		38,073.20	24,133,01

**Basu Inquiry Committee on Jawaharlal  
Nehru University Campus Construction  
and Development**

2938. SHRI BASUDEB ACHARIA:  
SHRI HANNAN MOLLAH:  
SHRI SAIFUDDIN  
CHOWDHARY:

Will the Minister of HUMAN  
RESOURCE DEVELOPMENT be pleased  
to state:

(a) whether Justice Basu Inquiry Com-  
mittee on Jawaharlal Nehru University  
campus construction and development  
lapses has fixed responsibility on any one;

(b) if so, the details thereof; and

(c) the action taken by the University in  
this regard?

THE MINISTER OF STATE IN THE  
DEPARTMENTS OF EDUCATION AND  
CULTURE IN THE MINISTRY OF HUMAN

RESOURCE DEVELOPMENT (SHRI-  
MATI KRISHNA SAHI): (a) to (c). As  
recommended by the Public Accounts  
Committee in its 179th Report (1983-84)  
the Jawaharlal Nehru University had  
appointed Mr. Justice A.K. Basu, Retd.  
Judge of the Calcutta High Court to  
inquire into the following matters:—

1. The failure of the University to  
enforce the terms of the Contract  
with the Architect;
2. The circumstances in which con-  
tracts involving Rs. 69.57 lakhs  
were awarded to inexperienced  
contractor, M/s. Home Decolam;
3. The circumstances in which the  
construction materials were lost  
including the possibility of collu-  
sion between the University staff  
and the Contractor;
4. The purchase of a non-functional